

**Satra Properties (India) Limited**

**List of Creditors as on 03.08.2020 prepared as on 16.09.2021**

**VI Operational Creditors - Government Dues**

Sl.No.	Name of the Creditors	Government Department	Identification No.	Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Gurantee	Whether related party?						% of voting share in COC,if applicable
1	BSE LTD	BSE			16,11,880								16,11,880			
2	Central Depository Services (India) Limited	CDSL			88,500	82,875							5,625			
3	Assistant Commissioner of State Tax Mum-Vat	Mahadev M Garvad			7,69,41,918	93,11,601							3,73,54,911	3,02,75,406	Note 1	
4	NATIONAL SECURITIES DEPOSITORY LTD	NSDL			1,37,706	1,37,706								-		
5	Deputy Commissioner, Circle-Works and Leasing Tax Commercial Tax Department Rajasthan	Deputy Commissioner (pankaj panwar)			1,38,170	1,38,170									Note 2	
6	Arvind Ghuge	Service Tax			2,59,73,480	73,55,692							1,86,17,788		Note 3	
7	Dr. Ashutosh Kumar Singh TDS	TDS			97,14,759	97,14,759							-	-		
				<b>Total</b>	<b>11,46,06,413</b>	<b>2,67,40,803</b>							<b>5,75,90,204</b>	<b>3,02,75,406</b>		

**Notes on Claims**

	Particulars
1	Email sent on 17/08/21 for clarification of claim amount, No response received
2	entry 58-under old format
3	The GST Dept. has claimed interest for late payment of Service Tax and disallowed the CENVAT credit used in payment of Service Tax per proviso to Rule 4(1) of the CENVAT Credit rules, 2004 and added that in the claim amount. Since Servcie tax credits has now lapsed the same is not payable and hence not admitted.